



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/1252/2019	KRISHNA GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. S B LASKAR MR. H A LASKAR SC, APSC SC, SEC. EDU.
2	WP(C)/5347/2018	DEVI PRASAD PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY SC, APSC SC, SEC. EDU.
3	WP(C)/988/2021	HARIPRASHANA HAZARIKA Versus INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA SC, I O C
4	WP(C)/2070/2021	PRAN KRISHNA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MS A DAS MR. P S BISWAS GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR H GUPTA	28-05-2025	To	29-05-2025
13)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
14)	MD F FARIDI	27-05-2025	To	29-05-2025
15)	MR. S C BISWAS	27-05-2025	To	30-05-2025
16)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025

17)	MR D K DAS	26-05-2025	To	31-05-2025
18)	MR P C DEY	29-05-2025	To	30-05-2025
19)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/8288/2019	SRK METALS AND PLASTICS (PVT.) LTD. Versus THE STATE OF ASSAM AND 2 ORS	MS M HAZARIKA MR D KHAN	MR. P J BARMAN MR. P PHUKAN SC, PWD
2 WP(C)/7168/2021	GOPAL KRISHNA CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S P CHOUDHURY MR. A DHAR MD F FARIDI MR K BISWAKARMA MS B DEVI	MS S MOCHAHARI (R-3,4) MR S DUTTA (R-3,4) GA, ASSAM MR. S DUTTA (R-3,4) MR GAURAV R DUTTA(R-7) MR S DUTTA (R-3,4) MR. D MAZUMDAR (R-7)

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR H GUPTA	28-05-2025	To	29-05-2025
13)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
14)	MD F FARIDI	27-05-2025	To	29-05-2025
15)	MR. S C BISWAS	27-05-2025	To	30-05-2025
16)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
17)	MR D K DAS	26-05-2025	To	31-05-2025
18)	MR P C DEY	29-05-2025	To	30-05-2025
19)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/1228/2025	SHABNAM KAUSAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	MR. P. NAYAK, SC, FINANCE AND TAXATION GA, ASSAM GA, ASSAM
2	WP(C)/2241/2025	ROMAN BORDOLOI Versus JORHAT DEVELOPMENT AUTHORITY AND ORS	MR P BARUAH MR P K BORA	

LEAVE NOTE OF ADVOCATES FOR 29/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR H GUPTA	28-05-2025	To	29-05-2025
13)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
14)	MD F FARIDI	27-05-2025	To	29-05-2025
15)	MR. S C BISWAS	27-05-2025	To	30-05-2025
16)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
17)	MR D K DAS	26-05-2025	To	31-05-2025
18)	MR P C DEY	29-05-2025	To	30-05-2025
19)	MR. A K PURKAYASTHA	28-05-2025	To	29-05-2025
20)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
21)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
22)	MR A W AMAN	29-05-2025	To	29-05-2025